

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 206 OF 2019 &
IA NOS. 1016 AND 1015 OF 2019

Dated: 15th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Lalitpur Power Generation Company Ltd. ...Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mrs. Swapna Seshadri
Mr. Utkarsh Singh
Mr. Upendra Prasad
Mr. Sameer Singh
Mr. Brij Mohan
Mr. Rajpal Singh

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sumit Parmar for R-1

ORDER

UPPCL is permitted to file affidavit to bring on record additional submissions with advance copy.

Rejoinder affidavit, if any, shall be filed within two weeks.

List the matter on **28.11.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/pk

(Justice Manjula Chellur)
Chairperson